

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23103/2024	DINESH SAHU VS STATE OF ODISHA	SAILABALA JENA VS	PAIKMAL /148 /2024 () //	
2	D-BLAPL/23104/2024	NIROJ SHARMA@NEERAJ SHARMA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	POTTANGI /89 /2022 () //	AOR20220004152C202400036
3	D-BLAPL/23105/2024	SURESH CHANDRA GHIBELA@GIBELA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KANJIPANI /74 /2023 () //	AOD20240000364C202400017
4	D-BLAPL/23106/2024	RAJU BISWAL VS STATE OF ODISHA	G.C.HOTA VS	DEOGAON /148 /2024 () //	AOR20220004226C202400026
5	D-BLAPL/23112/2024	ARABIND KUMAR SINGH @ ARBIND SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIANTA P.S. /158 /2022 () //	
6	D-BLAPL/23113/2024	BASU MANDAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BOIPARIGUDA /59 /2021 () //	
7	D-BLAPL/23116/2024	BISWANATH JENA@BISU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //	AOR20220001631C202400044
8	D-BLAPL/23124/2024	DIPTIKANTA PRUSTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /189 /2024 () //	AOR20220001297C202400024
9	D-BLAPL/23128/2024	TUKU @ SAROJ KUMAR BHOI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	CHANDANPUR /171 /2023 () //	
10	D-BLAPL/23129/2024	NIRANJAN SWAIN @ NANDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	ASTARANGA /21 /2024 () //	
11	D-BLAPL/23135/2024	SHYAMSUNDAR KHATUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /6 /2024 () //	AOR20220001618C202400199

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/23138/2024	SURJYA PRATAP TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TOMKA /141 /2024 () //	AOR20220001618C202400200
13	D-BLAPL/23141/2024	PANCHANANA BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 () //	
14	D-BLAPL/23142/2024	SUNIL BHOI VS STATE OF ODISHA	CHANDRA SHEKHAR MISHRA VS	BANGOMUNDA /40 /2023 () //	AOR20220002967C202400003
15	D-BLAPL/23144/2024	BHADRA LALIT VS STATE OF ODISHA	SUBHASISH DAS VS	//0 () //	
16	D-BLAPL/23146/2024	NIRMAL SANA VS STATE OF ODISHA	SUBHASISH DAS VS	KALIMELA /122 /2020 () //	
17	D-BLAPL/23147/2024	TRIBENI MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /157 /2024 () //	
18	D-BLAPL/23148/2024	AMULYA JENA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	PIPLI /261 /2015 () //	
19	D-BLAPL/23151/2024	KHIREN ROUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	INFOCITY PS /323 /2024 () //	
20	D-BLAPL/23152/2024	RAJESH BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /226 /2020 () //	
21	D-BLAPL/23154/2024	SUSANTA BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	GOCHHAPADA /11 /2024 () //	
22	D-BLAPL/23156/2024	TRIPHALA PUJARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KAKIRIGUMMA /34 /2024 () //	
23	D-BLAPL/23159/2024	AMJET SAHA	SURYAKANTA DWIBEDI	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23161/2024	MITHLESH RANA @ MITHILESH RANA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23162/2024	GOURANGA KANHAR	SURYAKANTA DWIBEDI	PHIRINGIA /66 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23163/2024	RANJIT BHOI	SURYAKANTA DWIBEDI	ITAMATI /129 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23164/2024	KAILASH PUTEL	SURYAKANTA DWIBEDI	LARAMBA /29 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23166/2024	PRADEEP BHOI	DEBASNAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23177/2024	MAHENDRA PRADHAN	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23178/2024	HAFIZ KHAN	KSHIROD KUMAR ROUT	BALANGA /97 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23190/2024	AJAY KUMAR	DEVASHIS PANDA	LAXMISAGAR P.S. /343 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23191/2024	NIRAKAR SAHU	T.DHIREN KUMAR DORA	JASHIPUR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23192/2024	SURYAKANTA MANTRY	T. DHIREN KUMAR DORA	SPL.TASK FORCE /26 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23199/2024	BIKASH KUMAR DIGAL @ BIKASH DIGAL	SAPAN KUMAR LENKA	SPL.TASK FORCE /17 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/23200/2024	STATE OF ODISHA DHARMANANDA JENA VS	SAPAN KUMAR LENKA VS	// //0 ()	
36	D-BLAPL/23202/2024	STATE OF ODISHA SURESH DUSUSRA BARIK VS	TUKUNA KUMAR MISHRA VS	// SEMILLIGUDA /28 /2024 ()	
37	D-BLAPL/23205/2024	STATE OF ODISHA PADMANAV JENA VS	GYANA RANJAN DHAL VS	// KHANDAGIRI P.S. /156 /2019 ()	
38	D-CMAPL/33097/2024	STATE OF ODISHA MITHU LENKA VS	PRAJNA SARITA MOHANTY VS	// // ()	
39	D-CMAPL/33111/2024	STATE OF ODISHA SAMIR MAHARANA VS	ADV. VS	// // ()	
40	D-CMP/33115/2024	GITARANI SUTAR@MAHARANA OM PRAKASH AGARWAL VS	SUBHAM SHARMA VS	// // ()	
41	D-CMP/33177/2024	COLLECTOR, SUNDARGARH REGIONAL CO-OPERATIVE MARKETING SOCIETY, SUNDARGARH VS	SUNDEB KUMAR SATAPATHY VS	// // ()	
42	D-CMP/33198/2024	JUDHISTIR SARAPAH K. NARASINGH RAO VS	SURAJ MOHANTY VS	// // ()	
43	D-CONTC/33089/2024	A MALATI@ KOLLONA MALATI RATNAKAR PATTANAIK VS	ADV VS	// // ()	AOR20220001789C202400005
44	D-CONTC/33090/2024	BHAKTA RANJAN MOHANTY,E.I.C,WATER RESOURCES NIMAI CHARAN MOHANTY VS	ADV VS	// // ()	AOR20220001789C202400006
45	D-CONTC/33116/2024	ABHIMANYU BEHERA,EXECUTIVE OFFICER PURI MUNICIPALITY,PURI HARIKRISHNA PATI VS	A.K.ROUT VS	// // ()	AOR20220002173C202400005
		ANITA PATTNAIK,D.E.O,GANJAM		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CONTC/33119/2024	LADUKESWAR PRASAD MOHAPATRA VS SIDHARTH SANKAR SWAIN COLLECTOR AND DISTRICT MAGISTRATE,PURI	ADV VS	// ()	AOR20220001535C202400038
47	D-CONTC/33127/2024	M/S. BANSAL INFRAPROJECTS PVT. LTD VS VIR VIKRAM YADAV,COMM. CUM SECY., WORKS DEPTT.	ADV VS	// ()	AOR20220001657C202400026
48	D-CONTC/33130/2024	SATYABHAMA BISWAL VS BIJAYA KUMAR DAS, COLLECTOR	ADV. VS	// ()	
49	D-CONTC/33136/2024	JAGANNATH DAS SATNAMI VS A.K.MEENA, IAS	PRAVU PITYARTHI KU. PANDIT VS	// ()	
50	D-CONTC/33150/2024	KESHAB CHARAN SAHU VS PRADEEP KUMAR NAG, DEO	ADV. VS	// ()	
51	D-CONTC/33155/2024	BIJAYEENI BISWAL VS AMULYA PRADHAN, DEO	ADV. VS	// ()	
52	D-CONTC/33176/2024	DEBADATTA DAS VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY	JYOTSNARANI RATH VS	// ()	
53	D-CONTC/33189/2024	ANIRUDH PANI VS ANU GARG I.A.S	ADV. VS	// ()	
54	D-CONTC/33200/2024	DR. BISHNU CHARAN PRADHAN VS SALINI PANDIT,COMMISSIONER	SUBHADUTTA ROUTRAY VS	// ()	
55	D-CRLA/23184/2024	KUMUDA MAJHI @ KUMBA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISWANATHPUR /8 /2024 ()	
56	D-CRLA/23188/2024	DIPAK KUMAR NAYAK@DEEPAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	NAYAPALLI P.S. /443 /2015 ()	
57	D-CRLMC/23109/2024	KEDAR SETH	DHIRENDRA KUMAR MOHAPATRA	HEMGIR /65 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-CRLMC/23117/2024	STATE OF ODISHA PRAMOD KUMAR PANDIT	NIRANJAN MAHARANA	//	AOD20230001370C202400006
		VS	VS	()	
59	D-CRLMC/23126/2024	ASSISTANT DIRECTOR, GOVERNMENT OF INDIA ENFORCEMENT, BHUBANESWAR SUBAS CHANDRA MOHAPATRA	RABI NARAYAN MOHANTY	//	
		VS	VS	()	
60	D-CRLMC/23127/2024	STATE OF ODISHA ASUPRIT MOHANTY	LINGARAJ SARANGI	//	
		VS	VS	()	
61	D-CRLMC/23131/2024	STATE OF ODISHA BRAHMANANDA BEHERA	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	()	
62	D-CRLMC/23150/2024	STATE OF ODISHA PRAVUPADA PANDA	BIJAYA KUMAR DASH	//	
		VS	VS	()	
63	D-CRLMC/23158/2024	STATE OF ODISHA HARAMOHAN NAYAK	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
64	D-CRLMC/23174/2024	STATE OF ODISHA DINGAR BHOI	SURYA KANTA BAG	//	
		VS	VS	()	
65	D-CRLMC/23175/2024	STATE OF ODISHA MIR@SHAIKH KAFIL ORAH	PARTHA SARATHI NAYAK	//	
		VS	VS	()	
66	D-CRLMC/23176/2024	STATE OF ODISHA BINAYA KUMAR MOHATO@MAHATO@VINAY MAHATO@MAHIB LOCHAN PATTNAIK	MAHIB LOCHAN PATTNAIK	//	
		VS	VS	()	
67	D-CRLMC/23185/2024	STATE OF ODISHA SUBRAT ROUTH	PANKAJ MOHINI DASMOHAPATRA	//	
		VS	VS	()	
68	D-CRLMC/23206/2024	STATE OF ODISHA AMIYA KUMAR MOHANTY	RAJENDRA NARAYAN ROUT	//	
		VS	VS	()	AOR20220001558C202400114

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CRLMP/23115/2024	STATE OF ODISHA(VIG.) SABITA BEHERA VS	GYANENDRA KUMAR TRIPATHY VS	// /0 ()	
70	D-CRLMP/23119/2024	STATE OF ODISHA GOBARDHAN BEHERA VS	MITU KUMAR BISWAL VS	// /0 ()	AOD20240000430C202400002
71	D-CRLMP/23180/2024	STATE OF ODISHA SUMATI NAIK VS	RAKESH KUMAR SARANGI VS	// SINDHIKELA PS /138 /2024 ()	
72	D-CRLMP/23183/2024	STATE OF ODISHA SMITA ADHIKARI VS	MANORANJAN DAS VS	// BOUDH /137 /2013 ()	
73	D-CRLMP/23201/2024	SANJEEB KUMAR NAYAK GITANJALI PRADHAN VS	SAPAN KUMAR LENKA VS	// /0 ()	
74	D-CRLREV/23204/2024	STATE OF ODISHA MADHUSMITA PANDA VS	TUKUNA KUMAR MISHRA VS	// EOW,BHUBANESWAR /14 /2022 ()	
75	D-CRP/33093/2024	STATE OF ODISHA VINEET KUMAR LALANI VS	DEBAKANTA MOHANTY VS	// /0 ()	
76	D-FAO/33105/2024	SANTOSH KUMAR NAYAK M/S. SHRIRAM GENERAL INSURANCE CO.LTD.,BBSRANUPAM DASH VS	VS VS	// /0 ()	
77	D-FAO/33110/2024	UMESH BEHERA STATE OF ODISHA VS	ISHWAR MOHANTY, A.S.C. VS	// /0 ()	
78	D-GUAP/33072/2024	RUIBARI MURMU RABINDRA KUMAR PATNAIK VS	SUMIT KUMAR MOHANTY VS	// /0 ()	AOR20220003068C202400001
79	D-MACA/33071/2024	A HARIHARA PRASAD CHAITANYA SAHU VS	RAMESH CHANDRA PRADHAN VS	// /0 ()	
		M.D.,SITARAM MOTORS,RAYAGADA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-MACA/33074/2024	SUDARSHAN MAJHI VS SMRUTI RANJAN SINGH	PRADEEP KUMAR MISHRA VS	// ()	
81	D-RSA/33091/2024	BALUNKI SWAIN@MOHANTY VS TRINATH SWAIN	AJIT CH MOHAPATRA VS	// ()	
82	D-RSA/33161/2024	RABINDRA NATH MISHRA VS PABITRA MOHAN TRIPATHY	BIDYADHAR PRADHAN VS	// ()	
83	D-RVWPET/33069/2024	SURENDRANATH BHOTRA VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// ()	
84	D-RVWPET/33138/2024	BABURAM DALEI VS KARTIKA CH.DAS	JAGAJIBAN PRADHAN VS	// ()	
85	D-TRP(C)/33078/2024	PRIYANKA BADHAI VS BIGHNARAJ BARIK	ARUNA KUMAR NAYAK VS	// ()	
86	D-TRP(C)/33134/2024	ASWINI KUMAR DASH VS SIBANI DASH	VS	// ()	
87	D-WA/33064/2024	STATE OF ODISHA VS JYOTSHNAMAYEE MOHANTY	RAJANI BHUSAN MISHRA, A.G.A. VS	// ()	AOR20220001513C202400662
88	D-WA/33065/2024	STATE OF ODISHA VS GADADHAR SENAPATI	RAJANI BHUSAN MISHRA, A.G.A. VS	// ()	LOD20240000172C202400030
89	D-WA/33103/2024	STATE OF ODISHA VS PRAVAKAR MOHANTY	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000172C202400031
90	D-WA/33106/2024	STATE OF ODISHA VS PRADEEP KUMAR DASH	SANGRAM JENA, A.G.A. VS	// ()	AOR20220001513C202400663
91	D-WA/33117/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	//	AOD20220001895C202400585

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-WA/33118/2024	DUSMANTA KUMAR NAYAK STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	//	LOD20240000172C202400032
		VS	VS	()	
93	D-WA/33120/2024	RAMESH CHANDRA ROUT STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	//	AOR20220001513C202400664
		VS	VS	()	
94	D-WA/33122/2024	RAMAKANTA NAYAK STATE OF ODISHA	SURYA NARAYAN PATTNAIK, A.G.A.	//	AOD20220001895C202400586
		VS	VS	()	
95	D-WA/33135/2024	THAKUR PRASAD JENA SESADEV SATAPATHY	SITANSHU KUMAR DEY	//	
		VS	VS	()	
96	D-WA/33139/2024	BRANCH MANAGER, ODISHA GRAMYA BANK STATE OF ODISHA	DHANANJAYA MUND,A.G.A	//	AOD20220001895C202400587
		VS	VS	()	
97	D-WA/33147/2024	DAMBARUDHAR MAJHI STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//	LOD20240000172C202400033
		VS	VS	()	
98	D-WA/33151/2024	AKHILENDU SWAIN STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	//	AOR20220001513C202400665
		VS	VS	()	
99	D-WA/33162/2024	SURYANARAYAN BEHERA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//	LOD20240000172C202400034
		VS	VS	()	
100	D-WA/33181/2024	AKSHAYA KUMAR MOHANTY STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	//	AOR20220001513C202400666
		VS	VS	()	
101	D-WA/33183/2024	SANTANU KUMAR MOHAPATRA STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	//	AOD20220001895C202400588
		VS	VS	()	
102	D-WP(C)/33066/2024	DR.KIRAN BALA DAS RAJESH KUMAR SWAIN	GOURI MOHAN RATH	//	AOR20220001651C202400010
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-WP(C)/33067/2024	STATE OF ODISHA DR. KAILASH BANTHA VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400231
104	D-WP(C)/33068/2024	STATE OF ODISHA BIPIN KUMAR AGRAWAL VS	ANUP NARAYAN MOHANTY VS	// // ()	AOR20220003930C202400004
105	D-WP(C)/33070/2024 WP(C)/18402/2024	THE COMMISSIONER CGST AND CENTRAL EXCISE M/S AAREL FOUNDATION TRUST , JHARSUGUDA VS	SUNIL KUMAR PANDA VS	// // ()	
106	D-WP(C)/33073/2024	ZONAL MANAGER , UNION BANK OF INDIA , G D MINING PVT. LTD., KOLKATA VS	BBSR SARADA PRASANNA SARANGI VS	// // ()	
107	D-WP(C)/33075/2024	STATE OF ODISHA BANDITA ROUT VS	DINESH KUMAR PATRA VS	// // ()	
108	D-WP(C)/33076/2024	STATE OF ODISHA SRADHA INSTITUTE OF HEALTH SCIENCE , CUTTACK VS	ANANYA RANJAN SETHI VS	// // ()	
109	D-WP(C)/33077/2024	STATE OF ODISHA SRI JAGANNATH COLLEGE OF NURSING, NUAPADAGYANA VS	RANJAN SETHI VS	// // ()	
110	D-WP(C)/33079/2024	STATE OF ORISSA INDRAMANI MOHANTY VS	SURYA PRAKASH MANAGARAJ VS	// // ()	
111	D-WP(C)/33080/2024	STATE OF ODISHA SANTANU KUMAR KONHAR VS	KRISHNA CHANDRA SAHU VS	// // ()	
112	D-WP(C)/33081/2024	STATE OF ODISHA URMILA NAIK VS	BIRAJA PRASANNA DAS VS	// // ()	
113	D-WP(C)/33082/2024	STATE OF ODISHA RANJITA DAKUA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// // ()	AOR20220003569C202400035

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/33083/2024	SAYERA BIBI VS THE COLLECTOR-CUM DISTRICT MAGISTRATE, JAIPUR	SHAIK ABDUL NAYEEM VS	// ()	
115	D-WP(C)/33084/2024	P BIKRAM RAO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ()	AOR20220001297C202400023
116	D-WP(C)/33085/2024	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()	
117	D-WP(C)/33086/2024	BIPAK NAIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()	
118	D-WP(C)/33087/2024	THABIR SING DHARUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()	
119	D-WP(C)/33088/2024	BRAJAKISHORE PRADHAN VS THE COMMISSIONER CUM SECY, REVENUE AND DISASTER MANAGEMENT DEPT, BBSR	BAMADEV BARAL VS	// ()	
120	D-WP(C)/33092/2024	K O THOMAS VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// ()	
121	D-WP(C)/33094/2024	PRAFULLA MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// ()	
122	D-WP(C)/33095/2024	RANJANA PRUSTY VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// ()	
123	D-WP(C)/33096/2024	SMRUTI RANJAN SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// ()	
124	D-WP(C)/33098/2024	RAMAKANTA JENA VS STATE OF ODISHA	PADMANAV BHUTIA VS	// ()	
125	D-WP(C)/33099/2024	NARESH KUMAR SAMAL	PADMANAV BHUTIA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/33100/2024	BIJAYINI MISHRA	GOPINATH SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/33101/2024	SANJUKTA PATRA	PADMANAV BHUTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/33102/2024	DHURBA CHARAN BEHERA	PADMANAV BHUTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/33104/2024	ASHISH KUMAR MOHANTY	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/33107/2024	NARAYAN PRASAD NAYAK	PADMANAV BHUTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/33108/2024	ASHUTOSH PANDA	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/33109/2024	SAROJ KUMAR SHARMA	GOURAV KUMAR ROY CHOUDHURY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
133	D-WP(C)/33112/2024	KAMALA KANTA PARIDA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/33113/2024	HARISH CHANDRA SAHU	CHANDAN SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/33114/2024	BANDITA JAGATDEB	SATYA PRAKASH NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/33121/2024	MAHESWAR MOHANTA	RANJIT MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/33123/2024	STATE OF ODISHA OM SAI COLLEGE OF PHARMACY AND HEALTH SCIENCES	HEMANT RANJAN DEO	// // 0	AOR20220001593C202400005
138	D-WP(C)/33124/2024	STATE OF ODISHA COLLEGE OF PHARMACEUTICAL SCIENCES	JYOTI RANJAN DEO	// // 0	AOR20220001593C202400006
139	D-WP(C)/33125/2024	STATE OF ODISHA NRUSINHA CHARAN MISHRA	DINESH CHANDRA RAY	// // 0	
140	D-WP(C)/33126/2024	STATE OF ODISHA INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY	JYOTI RANJAN DEO	// // 0	AOR20220001593C202400007
141	D-WP(C)/33128/2024	STATE OF ODISHA SIPRA DAS	ABINASH ROURAY	// // 0	
142	D-WP(C)/33129/2024	ADDL.COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK JAYANT KUMAR PATNAIK	PRNOY MOHANTY	// // 0	
143	D-WP(C)/33131/2024	STATE OF ODISHA SWARNALATA DHAL	UMAKANT SAHOO	// // 0	AOD20240000001C202400234
144	D-WP(C)/33132/2024	STATE OF ODISHA RANIL KUMAR NAYAK	SIDHARTH PRASAD DAS	// // 0	AOR20220001597C202400110
145	D-WP(C)/33133/2024	STATE OF ODISHA SURENDRA KUMAR SAHU	GOPAL KRUSHNA MOHANTY	// // 0	
146	D-WP(C)/33137/2024	STATE OF ODISHA CHAMPA SAHOO	SAMARENDRA BAHADUR	// // 0	
147	D-WP(C)/33140/2024	STATE OF ODISHA SUDAM RANA	RAJJEET ROY	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/33141/2024	BIRANCHI RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
149	D-WP(C)/33142/2024	AVAYA KUMAR RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
150	D-WP(C)/33143/2024	KARTIKA RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
151	D-WP(C)/33144/2024	ANADI CHARAN RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
152	D-WP(C)/33145/2024	SARAT KUMAR RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
153	D-WP(C)/33146/2024	GOPINATH RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
154	D-WP(C)/33148/2024	MANORANJAN RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
155	D-WP(C)/33149/2024	PRAFULLA KUMAR RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
156	D-WP(C)/33152/2024	SESADEVA RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
157	D-WP(C)/33153/2024	CHANDRA SEKHAR MOHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
158	D-WP(C)/33154/2024	ARUN KUMAR RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
159	D-WP(C)/33156/2024	ANANDA CHANDRA MOHANTY	PRAVAT KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/33157/2024	OCM MOVERS PVT.LTD , BHUBANESWAR	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		INDOSTAR CAPITAL FINANCE LTD, BHUBANESWAR		//	
161	D-WP(C)/33158/2024	JIBAN KUMAR GIRI	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/33159/2024	OCM MOVERS PVT. LTD., BBSR	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		TATA MOTORS FINANCE SOLUTIONS LTD., BBSR		//	
163	D-WP(C)/33160/2024	ABHIMANYU SAHOO	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/33163/2024	SUSHILA DEVI COLLEGE OF NURSING, NUAPADA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
165	D-WP(C)/33164/2024	INSTITUTE OF MEDICAL SCIENCE AND RESEARCH BANGSORE	MANAS KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/33165/2024	PALAKUTI SATYANARAYAN	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
167	D-WP(C)/33166/2024	SHI JAGANNATH SCHOOL AND COLLEGE OF PHARMACY, NUAPADA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/33167/2024	PRASANTA KUMAR DAS	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		UNION OF INDIA		//	
169	D-WP(C)/33168/2024	SUBHRANGI PANDA	ASISH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/33169/2024	SUDAM SETHI	ASISH MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/33170/2024	STATE OF ODISHA BRAHMADATTA KISHAN VS	ASISH MISHRA VS	// // 0	
172	D-WP(C)/33171/2024	STATE OF ODISHA RUDRAJIT SAMANTRAY VS	ASISH MISHRA VS	// // 0	
173	D-WP(C)/33172/2024	STATE OF ODISHA SIMANTINI NANDA VS	ASISH MISHRA VS	// // 0	
174	D-WP(C)/33173/2024	STATE OF ODISHA SATYABRATA PRUSTY VS	ASISH MISHRA VS	// // 0	
175	D-WP(C)/33174/2024	STATE OF ODISHA KSHIRODRA KUMAR BAG VS	ASISH MISHRA VS	// // 0	
176	D-WP(C)/33175/2024	STATE OF ODISHA SANTOSH KUMAR DASH VS	SADASIVA PATRA (1) VS	// // 0	
177	D-WP(C)/33178/2024	STATE OF ODISHA P.R.RAHUL VS	RABI NARAYAN BEHERA VS	// // 0	
178	D-WP(C)/33179/2024	STATE OF ODISHA BHARAT CHANDRA NAYAK VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
179	D-WP(C)/33180/2024	ODISHA GRAMYA BANK SUNIL KUMAR PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
180	D-WP(C)/33182/2024	THE CHAIRMAN CUM MANAGING DIRECTOR (CMD) MOHANADI COAL FIELD LTD , SAMBALPUR SOUBHAGYA KUMAR PALEI VS	MADAN MOHAN DAS VS	// // 0	
181	D-WP(C)/33184/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR PHULU NAIK VS STATE OF ORISSA	SOURMENDRA PATTANAIAK VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/33185/2024	BABITA PRADHAN VS ODISHA GRAMYA BANK , JAGAMARA , BBSR	BIMBISAR DASH VS	// ()	
183	D-WP(C)/33186/2024	GURU CHARAN BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// ()	
184	D-WP(C)/33187/2024	TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS DISTRICT MAGISTRATE CUM COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// ()	
185	D-WP(C)/33188/2024	KHIROD KUMAR PANDA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// ()	AOR20220003569C202400036
186	D-WP(C)/33190/2024	TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS DISTRICT MAGISTRATE CUM COLLECTOR, SUNDARGARH	RAMACHANDRA PANIGRAHY VS	// ()	
187	D-WP(C)/33191/2024	BIBEKANANDA SAHOO VS BRANCH MANAGER, PANJAB NATIONAL BANK	GHANASHYAM MUDULI VS	// ()	AOR20220004106C202400006
188	D-WP(C)/33192/2024	SABITA PRADHAN VS ODISHA GRAMYA BANK , JAGAMARA , BBSR	BIMBISAR DASH VS	// ()	
189	D-WP(C)/33193/2024	TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS CHIEF JUDICIAL MAGISTRATE, PURI	RAMACHANDRA PANIGRAHY VS	// ()	
190	D-WP(C)/33194/2024	TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS DISTRICT MAGISTRATE CUM COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// ()	
191	D-WP(C)/33195/2024	BINODINI MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
192	D-WP(C)/33196/2024	BASANTA KUMAR RAYAGUR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
193	D-WP(C)/33197/2024	PURNA CHANDRA MISHRA	LAXMIKANTA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/33199/2024	NIRANJAN DAS	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
195	D-WP(C)/33201/2024	PRAKASH CHANDRA SAHU	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
196	D-WP(C)/33202/2024	RANJAN KUMAR MOHANTY	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/33203/2024	TRINATH ROUT	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/33204/2024	PRAMOD KUMAR DALBEHERA	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
199	D-WP(C)/33205/2024	NALU BEHERA	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/33206/2024	SIBA PRASAD DAS	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/33207/2024	LOKNATH MEHER	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/23107/2024	KONCHADA ABHISEK @ K. ABHISEK	S.S.RAY (2)	PARLAKHEMUNDI /187 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/23108/2024	BANI SAHU	SAROJ RANJAN SUBUDHI	BAGDIA /144 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/23110/2024	DURGA PRASAD PANDA	PABITRA KUMAR DUTTA	RENGALI /29 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/23111/2024	STATE OF ODISHA BHUBANESWAR SAHU @ BHUTESWAR SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /142 /2024 ()	
206	D-ABLAPL/23114/2024	STATE OF ODISHA RAMESH PRADHAN VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /229 /2024 ()	AOR20220001631C202400043
207	D-ABLAPL/23118/2024	STATE OF ODISHA GANESWAR SETHI VS	PRADYUS KUMAR PARHI VS	// BHANJPUR /160 /2024 ()	AOR20220002297C202400003
208	D-ABLAPL/23120/2024	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	DEEPAK KU SAHOO VS	// BHADRESWAR /114 /2024 ()	
209	D-ABLAPL/23121/2024	STATE OF ODISHA DURGA @ BANKUMALI PRADHAN VS	MRITUNJAY BANERJEE VS	// MARINE PENTHAKATA /53 /2024 ()	
210	D-ABLAPL/23122/2024	STATE OF ODISHA SACHIDA BAGH VS	SUBODH KUMAR MOHANTY VS	// GOVINDPUR /104 /2024 ()	
211	D-ABLAPL/23123/2024	STATE OF ODISHA BAPI PEDA VS	BIJAYA KUMAR BEHERA 1 VS	// SABARANG /200 /2024 ()	
212	D-ABLAPL/23125/2024	STATE OF ODISHA ANURAG KANDA VS	PRASANTA KUMAR ROUSTRAY VS	// NAWAPARA /130 /2024 ()	AOD20240000391C202400045
213	D-ABLAPL/23130/2024	STATE OF ODISHA SANJUKTA BEHERA VS	SWATIREKHA JENA VS	// INFOCITY PS /155 /2018 ()	
214	D-ABLAPL/23132/2024	STATE OF ODISHA DAYASAGAR MEHER VS	SABYASACHI MISHRA VS	// TUREIKELA /230 /2024 ()	
215	D-ABLAPL/23133/2024	STATE OF ODISHA SAPAN KUMAR MOHANTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// BARIPADA TOWN /222 /2024 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/23134/2024	BINAYAK PADHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BOLANGIR SADAR /305 /2024 () //	
217	D-ABLAPL/23136/2024	SHASHIKANTA BHUE VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BOLANGIR SADAR /305 /2024 () //	
218	D-ABLAPL/23137/2024	MUKESH BAG VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BOLANGIR SADAR /305 /2024 () //	
219	D-ABLAPL/23139/2024	FELU MISHRA @ RASHMI RANJAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	DASPALLA /180 /2024 () //	
220	D-ABLAPL/23140/2024	JANAKI JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BONTH /115 /2024 () //	
221	D-ABLAPL/23143/2024	DEEPAK JENA @ DEEPAK KUMAR JENA @ DIPU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
222	D-ABLAPL/23145/2024	SANJAY PATRA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /361 /2024 () //	AOR20220003422C202400050
223	D-ABLAPL/23149/2024	MILU @ KRUSHNA MOHAN GOCHHAYAT VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	NAYAGARH /254 /2024 () //	
224	D-ABLAPL/23153/2024	KSHIRENDRA SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /133 /2024 () //	
225	D-ABLAPL/23155/2024	RANJITA LENKA VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	BALIKUDA /270 /2024 () //	
226	D-ABLAPL/23157/2024	BIDYADHAR DEHURY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /243 /2024 () //	
227	D-ABLAPL/23160/2024	PAWAN YADAV	SANGRAM KESHARI ROUT	SEMILLIGUDA /42 /2020	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-ABLAPL/23165/2024	STATE OF ODISHA RANJAN NAYAK @ RAJA	JAYANTA KUMAR MAJHI	BALIAPAL /133 /2024	
		VS	VS	()	
229	D-ABLAPL/23167/2024	STATE OF ODISHA BENUDHAR DAS	JAYANTA KUMAR MAJHI	//	
		VS	VS	//0	
230	D-ABLAPL/23168/2024	STATE OF ODISHA RANASINGH PRIYABRAT MALLIK	PRAVU PITYARTHI KU. PANDIT	GHASIPURA /297 /2024	
		VS	VS	()	
231	D-ABLAPL/23169/2024	STATE OF ODISHA PINTU @ PRADOSH KUMAR BARAL	HAREKRUSHNA DASH	RAMACHANDRAPUR /170 /2024	AOD2024000001C202400232
		VS	VS	()	
232	D-ABLAPL/23170/2024	STATE OF ODISHA BABULI DAS @ BABULI MAHALIK	SAMARENDRA BAHADUR	BANSADA /246 /2024	
		VS	VS	()	
233	D-ABLAPL/23171/2024	STATE OF ODISHA SURESH NAYAK	ACHYUTANANDA PATTANAIAK	SAHID NAGAR P.S. /221 /2021	
		VS	VS	()	
234	D-ABLAPL/23172/2024	STATE OF ODISHA SRIKANTA MALIK	SUDHANSU SEKHAR DASH	PATTAMUNDAI /74 /2024	
		VS	VS	()	
235	D-ABLAPL/23173/2024	STATE OF ODISHA SITU @ SOUBHAGYA NAYAK	PRAFULLA KUMAR BISWAL	RAJKANIKA /331 /2024	
		VS	VS	()	
236	D-ABLAPL/23179/2024	STATE OF ODISHA SARATUN BIBI	PRATAP KUMAR NAYAK	JAJPUR SADAR /200 /2024	
		VS	VS	()	
237	D-ABLAPL/23181/2024	STATE OF ODISHA PINTU @ PRADOSH KUMAR BISWAL	HAREKRUSHNA DASH	RAMACHANDRAPUR /64 /2022	AOD2024000001C202400233
		VS	VS	()	
238	D-ABLAPL/23182/2024	STATE OF ODISHA ANURAG KANDA	PRASANTA KUMAR ROUSTRAY	NAWAPARA /129 /2024	AOD20240000391C202400044
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/23186/2024	STATE OF ODISHA SUDAM CHANDRA SAHOO VS	AMITAV TRIPATHY VS	// KHANDAPARA /176 /2024 ()	
240	D-ABLAPL/23187/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	AMITAV TRIPATHY VS	// BERHAMPUR SADAR /232 /2015 ()	
241	D-ABLAPL/23189/2024	STATE OF ODISHA JYOTI PRAKASH PATTNAIK VS	GHANASHYAM NAMTOAR VS	// / /0 ()	
242	D-ABLAPL/23193/2024	STATE OF ODISHA SATYA RANJAN PATRA VS	PRATIK NAYAK VS	// RAJKANIKA /283 /2024 ()	
243	D-ABLAPL/23194/2024	STATE OF ODISHA SANDEEP SHA VS	GHANASHYAM MUDULI VS	// GHATAGAON /283 /2024 ()	AOR20220004106C202400005
244	D-ABLAPL/23195/2024	STATE OF ODISHA PAKEI @ RANJANA JENA VS	SANJAY KUMAR BAL VS	// CUTTACK SADAR /373 /2024 ()	
245	D-ABLAPL/23196/2024	STATE OF ODISHA TAPAN @ TAPANA JENA VS	SANJAY KUMAR BAL VS	// CUTTACK SADAR /373 /2024 ()	
246	D-ABLAPL/23197/2024	STATE OF ODISHA DEEPAK DAS VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /662 /2024 ()	
247	D-ABLAPL/23198/2024	STATE OF ODISHA DEEPAK JENA VS	SANJAY KUMAR BAL VS	// CUTTACK SADAR /373 /2024 ()	
248	D-ABLAPL/23203/2024	STATE OF ODISHA KUNTALA JENA @ BAUN JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// TIHIDI /312 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :01/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/7/2020 SAO/7/2020	SAKINA BIBI MP	ANUPAM DASH, M/S GAUTAM MISHRA, M/S. ABDUL JABIR,R.TAINK	27/2024
2	D-CRP/33093/2024 CRP/ /	VINEET KUMAR LALANI MP	DEBAKANTA MOHANTY	52/2024
3	D-CRP/33093/2024 CRP/ /	VINEET KUMAR LALANI MP	DEBAKANTA MOHANTY	53/2024
4	D-OTAPL/30408/2024 OTAPL/ /	COMMISSIONER OF CENTRAL TAX ROURKELA, GST AND C MP	KESAR KANTANANDA, SR. ST. COUNSEL	86/2024
5	D-OTAPL/30459/2024 OTAPL/ /	COMMISSIONER OF CENTRAL TAX ROURKELA, GST AND C MP	KESAR KANTANANDA, SR. ST. COUNSEL, GST, CT AND C	87/2024
6	D-JCRLA/98/2023 JCRLA/98/2023	SUSANTA NAIK MP	ADV.	129/2024
7	D-CRLMP/17871/2024 CRLMP/937/2024	RASHMITA JENA MP	BIJAYA KUMAR NAYAK (3)	176/2024
8	D-TRP(C)/33078/2024 TRP(C)/ /	PRIYANKA BADHAI MP	ARUNA KUMAR NAYAK	219/2024
9	D-TRP(C)/33134/2024 TRP(C)/ /	ASWINI KUMAR DASH MP		220/2024
10	D-RVWPET/33069/2024 RVWPET/ /	SURENDRANATH BHOTRA MP	KSHIROD KUMAR SAHOO	260/2024
11	D-RVWPET/33138/2024 RVWPET/ /	BABURAM DALEI MP	JAGAJIBAN PRADHAN	261/2024
12	D-CMAPL/32078/2024 CMAPL/ /	JAGABANDHU MAHARANA @JAGA MP	ARUN KUMAR NAYAK	308/2024
13	D-CMAPL/735/2019 CMAPL/735/2019	SUBAL CH.PRADHAN MP	M/S GURUDUTTA KAR, A.K.MOHANTY	309/2024
14	D-CMAPL/735/2019 CMAPL/735/2019	SUBAL CH.PRADHAN MP	M/S GURUDUTTA KAR, A.K.MOHANTY	310/2024
15	D-CMAPL/735/2019 CMAPL/735/2019	SUBAL CH.PRADHAN MP	M/S GURUDUTTA KAR, A.K.MOHANTY	311/2024
16	D-CMAPL/735/2019 CMAPL/735/2019	SUBAL CH.PRADHAN MP	M/S GURUDUTTA KAR, A.K.MOHANTY	312/2024
17	D-CMAPL/33097/2024 CMAPL/ /	MITHU LENKA MP	PRAJNA SARITA MOHANTY	313/2024
18	D-CMAPL/735/2019 CMAPL/735/2019	SUBAL CH.PRADHAN MP	M/S GURUDUTTA KAR, A.K.MOHANTY	314/2024
19	D-CMAPL/735/2019 CMAPL/735/2019	SUBAL CH.PRADHAN MP	M/S GURUDUTTA KAR, A.K.MOHANTY	315/2024
20	D-CMAPL/735/2019 CMAPL/735/2019	SUBAL CH.PRADHAN MP	M/S GURUDUTTA KAR, A.K.MOHANTY	316/2024
21	D-CONTC/3987/2024 CONTC/717/2024	ANJALI SAHU MP		390/2024
22	D-FAO/33105/2024 FAO/ /	M/S. SHRIRAM GENERAL INSURANCE CO. AND BBI MP	ANUPAM DASH	630/2024
23	D-FAO/33110/2024 FAO/ /	STATE OF ODISHA MP	ISHWAR MOHANTY, A.S.C.	631/2024
24	D-CRLREV/23204/2024 CRLREV/ /	MADHUSMITA PANDA MP	TUKUNA KUMAR MISHRA	643/2024
25	D-SA/311/1997 SA/311/1997	GOPAL MP	M/S.R.K.MOHAPATRA	722/2024
26	D-SA/311/1997	GOPAL	M/S.R.K.MOHAPATRA	

	SA/311/1997	MP		723/2024
27	D-SA/311/1997	GOPAL	M/S.R.K.MOHAPATRA	
	SA/311/1997	MP		724/2024
28	D-RSA/33091/2024	BALUNKI SWAIN@MOHANTY	AJIT CH MOHAPATRA	
	RSA/ /	MP		882/2024
29	D-RSA/33052/2024	JOGESWAR KATHAR	PRATAP CHANDRA MISHRA	
	RSA/ /	MP		883/2024
30	D-CMP/33115/2024	OM PRAKASH AGARWAL	SUBHAM SHARMA	
	CMP/ /	MP		884/2024
31	D-RSA/17/2022	MANOJ KUMAR TRIPATHY	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	
	RSA/17/2022	MP		884/2024
32	D-RSA/33161/2024	RABINDRA NATH MISHRA	BIDYADHAR PRADHAN	
	RSA/ /	MP		885/2024
33	D-CMP/33177/2024	REGIONAL CO-OPERATIVE MARKETING SOCIETY, SAUNDHARAPATHY	SOCIETY, SAUNDHARAPATHY	
	CMP/ /	MP		885/2024
34	D-BLAPL/6498/2021	AJAJ AHAMAD		
	BLAPL/6498/2021	MP		955/2024
35	D-BLAPL/267/2024	SANDEEP KUMAR CHOUDHURY		
	BLAPL/592/2024	MP		956/2024
36	D-BLAPL/16772/2024	AKTAR KHAN	ASHOK KUMAR MOHANTY	
	BLAPL/5714/2024	MP		957/2024
37	D-BLAPL/18692/2024	KONA SRINIBAS RAO	SOMANATH SATAPATHY	
	BLAPL/6429/2024	MP		958/2024
38	D-BLAPL/19532/2024	PARSURAM RAJNETH BHAI PAL	DEBASHIS MITRA	
	BLAPL/6838/2024	MP		959/2024
39	D-BLAPL/9510/2023	MANOJ KUMAR PANDA	TUKUNA KUMAR MISHRA	
	BLAPL/9510/2023	MP		960/2024
40	D-ABLAPL/6653/2024	MURALIDHAR DAS @ MURALI DAS		
	ABLAPL/2616/2024	MP		1473/2024
41	D-ABLAPL/8256/2024	KUMAR ANIKESH		
	ABLAPL/3079/2024	MP		1474/2024
42	D-ABLAPL/2117/2023	MANGARAJ NAYAK		
	ABLAPL/2117/2023	MP		1475/2024
43	D-ABLAPL/4270/2021	MANOJ KUMAR @ MANOJ MUNDA	SK. ZAFARULLA	
	ABLAPL/4270/2021	MP		1476/2024
44	D-ABLAPL/13958/2024	SEBA SWAIN		
	ABLAPL/5109/2024	MP		1477/2024
45	D-ABLAPL/13467/2023	ROOPPREET KAUR HANDA		
	ABLAPL/13467/2023	MP		1478/2024
46	D-MACA/33071/2024	CHAITANYA SAHU	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		1738/2024
47	D-MACA/33074/2024	SUDARSHAN MAJHI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1739/2024
48	D-MACA/30390/2024	ORIENTAL INSURANCE CO. LTD.	AMIT KUMAR NATH	
	MACA/ /	MP		1740/2024
49	D-MACA/29368/2024	MANAGER LEGAL, SHRIRAM GENERAL INSURANCE CO. LTD.	INDRANIL KHANT.D.	
	MACA/ /	MP		1741/2024
50	D-MACA/27846/2024	AMIYA BISWAL	DEBASISH PATNAIK	
	MACA/ /	MP		1742/2024
51	D-MACA/27846/2024	AMIYA BISWAL	DEBASISH PATNAIK	
	MACA/ /	MP		1743/2024
52	D-CRLA/501/2017	DIBA@SUDHAKAR DALEI	M/S. SURYAKANTA DWIVEDI, R.K.MOHANTA,K.MOHANTY/M.S.SATY	
	CRLA/501/2017	MP		1915/2024
53	D-CRLA/22307/2024	JADU@JATINDRANATH MOHANTA	NILA MADHAB PRAHARAJ	
	CRLA/ /	MP		1916/2024
54	D-CRLA/22307/2024	JADU@JATINDRANATH MOHANTA	NILA MADHAB PRAHARAJ	
	CRLA/ /	MP		1917/2024
55	D-CRLA/23188/2024	DIPAK KUMAR NAYAK@DEEPAK	RABI NARAYAN MOHANTY	
	CRLA/ /	MP		1918/2024
56	D-CRLA/23188/2024	DIPAK KUMAR NAYAK@DEEPAK	RABI NARAYAN MOHANTY	
	CRLA/ /	MP		1919/2024
57	D-CRLA/22040/2024	KALIA@SASHIKANTA DALAI	SUSHANTA KUMAR SAMANTARAY	
	CRLA/738/2024	MP		1920/2024

58	D-CRLA/22040/2024 CRLA/738/2024	KALIA@SASHIKANTA DALAI MP	SUSHANTA KUMAR SAMANTARAY	1921/2024
59	D-CRLMC/23117/2024 CRLMC/ /	PRAMOD KUMAR PANDIT MP	NIRANJAN MAHARANA	2018/2024
60	D-CRLMC/23127/2024 CRLMC/ /	ASUPRIT MOHANTY MP	LINGARAJ SARANGI	2019/2024
61	D-CRLMC/23131/2024 CRLMC/ /	BRAHMANANDA BEHERA MP	SUSANTA KUMAR TRIPATHY	2020/2024
62	D-CRLMC/23150/2024 CRLMC/ /	PRAVUPADA PANDA MP	BIJAYA KUMAR DASH	2021/2024
63	D-CRLMC/23185/2024 CRLMC/ /	SUBRAT ROUSTRAY MP	PANKAJ MOHINI DASMOHAPATRA	2022/2024
64	D-WA/33064/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5829/2024
65	D-WA/33064/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5830/2024
66	D-WA/33064/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5831/2024
67	D-WA/33065/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5832/2024
68	D-WA/33065/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5833/2024
69	D-WA/33065/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	5834/2024
70	D-WA/33103/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5835/2024
71	D-WA/33103/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5836/2024
72	D-WA/33103/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5837/2024
73	D-WA/33106/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5838/2024
74	D-WA/33106/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5839/2024
75	D-WA/33106/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5840/2024
76	D-WA/33135/2024 WA/ /	SESADEV SATAPATHY MP	SITANSHU KUMAR DEY	5841/2024
77	D-WA/33117/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5842/2024
78	D-WA/33117/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5843/2024
79	D-WA/33117/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5844/2024
80	D-WA/33118/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5845/2024
81	D-WA/33118/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5846/2024
82	D-WA/33118/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY, A.G.A.	5847/2024
83	D-WA/33139/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	5848/2024
84	D-WA/33139/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	5849/2024
85	D-WA/33139/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	5850/2024
86	D-WA/33162/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	5851/2024
87	D-WA/33162/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	5852/2024
88	D-WA/33120/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	5853/2024
89	D-WA/33120/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	

	WA/ /	MP		5854/2024
90	D-WA/33120/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		5855/2024
91	D-WA/33181/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		5856/2024
92	D-WA/33181/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		5857/2024
93	D-WA/33181/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		5858/2024
94	D-WA/33183/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		5859/2024
95	D-WA/33183/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		5860/2024
96	D-WA/33183/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		5861/2024
97	D-WA/33122/2024	STATE OF ODISHA	SURYA NARAYAN PATTNAIK, A.G.A.	
	WA/ /	MP		5862/2024
98	D-WA/33122/2024	STATE OF ODISHA	SURYA NARAYAN PATTNAIK, A.G.A.	
	WA/ /	MP		5863/2024
99	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/197/2024	MP		5864/2024
100	D-WA/33122/2024	STATE OF ODISHA	SURYA NARAYAN PATTNAIK, A.G.A.	
	WA/ /	MP		5865/2024
101	D-WA/33147/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5866/2024
102	D-WA/33147/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5867/2024
103	D-WA/33147/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5868/2024
104	D-WA/33151/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	
	WA/ /	MP		5869/2024
105	D-WA/33151/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	
	WA/ /	MP		5870/2024
106	D-WA/33151/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	
	WA/ /	MP		5871/2024
107	D-WP(C)/33070/2024	M/S AAREL FOUNDATION TRUST , JHARSHGNDIA	KUMAR PANDA	
	WP(C)/18402/2024	MP		10041/2024
108	D-WP(C)/33073/2024	G D MINING PVT. LTD., KOLKATA	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		10042/2024
109	D-WP(C)/29821/2024	PADMA BIHARI MOHANTA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/18197/2024	MP		10043/2024
110	D-WP(C)/27782/2024	SUMAN MOHAPATRA	ASHOK KUMAR SAHOO	
	WP(C)/16377/2024	MP		10044/2024
111	D-WP(C)/33081/2024	URMILA NAIK	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		10045/2024
112	D-WP(C)/22846/2023	KISHORE CHANDRA SAHU	AMIT PRASAD BOSE	
	WP(C)/22846/2023	MP		10046/2024
113	D-WP(C)/33066/2024	RAJESH KUMAR SWAIN	GOURI MOHAN RATH	
	WP(C)/ /	MP		10047/2024
114	D-WP(C)/33068/2024	BIPIN KUMAR AGRAWAL	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		10048/2024
115	D-WP(C)/33092/2024	K O THOMAS	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10049/2024
116	D-WP(C)/33094/2024	PRAFULLA MALIK	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		10050/2024
117	D-WP(C)/33104/2024	ASHISH KUMAR MOHANTY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		10051/2024
118	D-WP(C)/33108/2024	ASHUTOSH PANDA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		10052/2024
119	D-WP(C)/33113/2024	HARISH CHANDRA SAHU	CHANDAN SAMANTARAY	
	WP(C)/ /	MP		10053/2024
120	D-WP(C)/26179/2024	ABINASH CHHOTRAY	BANAMALI SAHOO	
	WP(C)/14923/2024	MP		10054/2024

121	D-WP(C)/33129/2024 WP(C)/ /	JAYANT KUMAR PATNAIK MP	PRONROY MOHANTY	10055/2024
122	D-WP(C)/33123/2024 WP(C)/ /	OM SAI COLLEGE OF PHARMACY AND HEALTH SCIENCES MP	HEMANTH KANUNGO	10056/2024
123	D-WP(C)/33124/2024 WP(C)/ /	COLLEGE OF PHARMACEUTICAL SCIENCES MP	ESOTI RANJAN DEO	10057/2024
124	D-WP(C)/33126/2024 WP(C)/ /	INSTITUTE OF PHARMACEUTICAL SCIENCES MP	CHITRA KANUNGO	10058/2024
125	D-WP(C)/33157/2024 WP(C)/ /	OCM MOVERS PVT.LTD , BHUBANESWAR MP	SUDEEP KUMAR SARANGI	10059/2024
126	D-WP(C)/33159/2024 WP(C)/ /	OCM MOVERS PVT. LTD., BBSR MP	SUDEEP KUMAR SARANGI	10060/2024
127	D-WP(C)/33132/2024 WP(C)/ /	RANIL KUMAR NAYAK MP	SIDHARTH PRASAD DAS	10061/2024
128	D-WP(C)/32014/2024 WP(C)/ /	TAPAS CHANDRA ROUSTRAY MP	CHANDRAKANTA PRADHAN	10062/2024
129	D-WP(C)/33160/2024 WP(C)/ /	ABHIMANYU SAHOO MP	BIBHUTI BHUSAN PANDA	10063/2024
130	D-WP(C)/33160/2024 WP(C)/ /	ABHIMANYU SAHOO MP	BIBHUTI BHUSAN PANDA	10064/2024
131	D-WP(C)/22838/2024 WP(C)/17719/2024	MINA BIBI MP	YUVRAJ PAREKH	10065/2024
132	D-WP(C)/33165/2024 WP(C)/ /	PALAKUTI SATYANARAYAN MP	SUBAS CHANDRA DAS	10066/2024
133	D-WP(C)/33167/2024 WP(C)/ /	PRASANTA KUMAR DAS MP	DR. JITENDRA KUMAR LENKA	10067/2024
134	D-WP(C)/33168/2024 WP(C)/ /	SUBHRANGI PANDA MP	ASISH MISHRA	10068/2024
135	D-WP(C)/33169/2024 WP(C)/ /	SUDAM SETH MP	ASISH MISHRA	10069/2024
136	D-WP(C)/33170/2024 WP(C)/ /	BRAHMADATTA KISHAN MP	ASISH MISHRA	10070/2024
137	D-WP(C)/33171/2024 WP(C)/ /	RUDRAJIT SAMANTRAY MP	ASISH MISHRA	10071/2024
138	D-WP(C)/33173/2024 WP(C)/ /	SATYABRATA PRUSTY MP	ASISH MISHRA	10072/2024
139	D-WP(C)/33172/2024 WP(C)/ /	SIMANTINI NANDA MP	ASISH MISHRA	10073/2024
140	D-WP(C)/33174/2024 WP(C)/ /	KSHIRODRA KUMAR BAG MP	ASISH MISHRA	10074/2024
141	D-WP(C)/33175/2024 WP(C)/ /	SANTOSH KUMAR DASH MP	SADASIVA PATRA (1)	10075/2024
142	D-WP(C)/33180/2024 WP(C)/ /	SUNIL KUMAR PRADHAN MP	BIBHUTI BHUSAN SWAIN	10076/2024
143	D-WP(C)/33184/2024 WP(C)/ /	PHULU NAIK MP	SOU MENDRA PATTANAIK	10077/2024
144	D-WP(C)/33185/2024 WP(C)/ /	BABITA PRADHAN MP	BIMBISAR DASH	10078/2024
145	D-WP(C)/33192/2024 WP(C)/ /	SABITA PRADHAN MP	BIMBISAR DASH	10079/2024
146	D-WP(C)/15816/2024 WP(C)/11621/2024	M/S. ADITYA BIRLA GLOBAL TRADING PVT. LTD. MP		10080/2024
147	D-WP(C)/15871/2024 WP(C)/11624/2024	M/S. ADITYA BIRLA GLOBAL TRADING PVT. LTD.,INDIA MP		10081/2024
148	D-WP(C)/20891/2012 WP(C)/20891/2012	DINABANDHU JENA MP		10082/2024
149	D-WP(C)/22532/2012 WP(C)/22532/2012	GOUR MOHAN BEHERA MP		10083/2024